

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 690 of 1998

Jabalpur, this the 23rd day of July 2003

Hon'ble Shri J.K. Kaushik, Judicial Member
Hon'ble Shri Anand Kumar Bhatt, Administrative Member

1. Dr. Ashok Kumar Shrivastava,
S/o. Shri Justice Shiv Dayal,
Retd., Aged about 55 years,
Resident of R.B. V - 336,
RB Pachpedi, Jabalpur.
2. Dr. Gyaneshwar Dayal Saxena,
son of Dr. R.D. Saxena, aged
about 48 years, R/o. C-3,
Near Parcel Office, South Civil
Lines, Jabalpur.
3. Dr. (Smt) Shail Bansiwal,
wife of Dr. M.L. Bansiwal, aged
about 50 years, R/o. 3/B,
Manu Apartment, North Civil
Lines, Jabalpur.
4. Dr. (Mrs) Kusum Nanda,
Wife of Mr. S.K. Nanda, aged
about 46 years, R/o. 1/55,
Near Satpuda Club, South
Civil Lines, Jabalpur. ... Applicants

(By Advocate - Shri Satyendra Patil holding brief of Shri
P.R. Bhave) Versus

1. Union of India, through Secretary,
Ministry of Railways, Rail Bhawan,
New Delhi.
2. Chairman, Railway Board,
Rail Bhawan, Raisnia Road,
New Delhi.
3. Director General Health Services,
Railway Board, Rail Bhawan,
Raisnia Road, New Delhi.
4. General Manager, Central Railway,
Mumbai (CST).
5. Divisional Railway Manager,
Central Railway, Jabalpur
Division, Jabalpur. ... Respondents

(By Advocate - Shri S.P. Sinha)

DR

O R D E R (oral)

By J.K. Kaushik, Judicial Member -

The learned counsel for the respondents submitted the final revised seniority list dated 04/02/2002 and has urged that the applicants have already been assigned their seniority and the original Application due has become infructuous. The learned counsel for the applicant does not dispute the position and he affirms the same. He has submitted that the applicants are satisfied with the seniority assigned to them. The order dated 04/02/2002 is taken on record.

2. In view of the aforesaid developments and the statements, the original Application does not survive. The same stands dismissed as infructuous.

Anand Kumar Bhatt
(Anand Kumar Bhatt)
Administrative Member

J.K. Kaushik
(J.K. Kaushik)
Judicial Member

*Fixed
25/3/03*

पृष्ठांकन से ओ/वा..... "SA"
पत्रितियि दाखि जिल:- जवलपुर, दि.....
(1) रायित, उच्च ग्रामीण वा ग्रामीण, जवलपुर
(2) आदेका श्री/श्रीमती/कु..... के काउंसल P.R. Bhatt, Adle
(3) ग्रामीण/श्रीमती/कु..... के काउंसल S.P. Sinha, Adle
(4) ग्रामीण, क.प.अ., जवलपुर न्यायालय
सूचना एवं आवश्यक कार्यवाही द्वारा

J.K. Kaushik
उप राजसन्दर्भ 25/3/03